

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18129 - JK (LD) of 2025

DATED:- 01 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

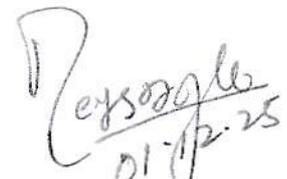
Secretary to Government,

Dated:-01- 12 - 2025

No:- LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 18129- JK (LD) of 2025 dated 01.12.2025.

S.No	Case Title	Case No & Title
1	Civil Suit titled Ghulam Rasool Bhat Vs Union Territory of Jammu and Kashmir and others. (Power Development Department)	Sh. Khawaja Wasim Abass, AE (Civil) posted in CCD-I NGHEP Ganderbal,
2	WPC No. 2650 titled Mohammad Subhan Wani Vs State of J&K and Ors	Mr Gul Ishfaq Assistant Executive Engineer CID Division PDC Sopore
3	WPC No. 1606/2025 titled Farooq Ahmad Dar Vs UT of J&K and Ors	
4	AA No. 17/2017 titled Chief Engineer Vs Karam Chand Thapar	Syed Irfan Simnani AE SMD USHP II Kangan
5	Arb P No. 50/2022 titled Satvir Gupta Fabricatores Vs JKSPDC	Sh Sourabh Jamwal Assistant Engineer
6	WPC NO. 25/2025 titled Choor Singh Vs UT of J&K and Ors	Sh Sunil Bhardwaj Assistant Engineer

